

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1492
TO BE ANSWERED ON 10.02.2021**

SEMI HIGH SPEED SILVER LINE PROJECT

1492. ADV. DEAN KURIAKOSE:

SHRI THOMAS CHAZHIKADAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government of Kerala has submitted any proposal for construction of Thiruvananthapuram-Kasaragod Semi High Speed Silverline project for approval;**
- (b) if so, the details thereof;**
- (c) the decision taken by the Government in this regard; and**
- (d) the details of estimated cost of the project and the implementation plan for the same?**

ANSWER

**MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

(SHRI PIYUSH GOYAL)

(a) to (c) : Yes Sir. Kerala Rail Development Corporation Ltd. (KRDCL) a Joint Venture Company of Ministry of Railways (49%) and Government of Kerala (51%) has taken up the work of Silver Line (Semi High Speed Rail) from Thiruvananthapuram to Kasaragod (529.45Km). On submission of feasibility Report, In Principle Approval (IPA) has been granted by Ministry of Railways

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on 17.12.2019 for taking up pre-investment activities for this project. After detailed survey, KRDCCL has submitted Detailed Project Report (DPR) to the Railway Board, which is under examination.

(d) : Total estimated Cost of this project is ₹ 63,940.67 Cr. Project will be implemented by Kerala Rail Development Corporation Ltd. (KRDCCL), if sanctioned.
